

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:663  
ANSWERED ON:13.08.2012  
POLLUTION FREE ENVIRONMENT  
Roy Shri Arjun;Yadav Shri Dinesh Chandra

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government provides funds under various schemes for industrial as well as environmental pollution abatement to the implementing agencies including State Governments;
- (b) if so, the details thereof, year-wise and the percentage of funds allocated in regard to Gross Domestic Products;
- (c) whether the Government has prescribed any priority of the funds allocated under pollution abatement scheme; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b): Yes Sir, Ministry of Environment and Forests provides funds under various schemes for industrial as well as environmental pollution abatement in the country to various implementing agencies including State Governments. Scheme-wise details of funds allocated during the last three years, and percentage share in Gross Domestic Product of these schemes is annexed.

(c) & (d): Priority is given to weaker State Pollution Control Boards/ Pollution Control Committees while providing financial assistance under the Pollution Abatement Scheme.